

(b) whether Government are aware that during the past few years the Krishna River had been going dry for nearly five to six months and attempts to sink wells in its basin had failed; and

(c) if so, the measures Central Government have suggested to the Mysore Government for allowing waters to flow in the Krishna River throughout the year?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) :

(a) to (c). The Government of Maharashtra have reported that the Koyna Krishna river is not a perennial river and that there is practically no flow in the river in the latter half of the fair season and that the construction of the Koyan Dam has in no way affected the discharge of the river downstream in fair weather.

They have further stated that the Government of Mysore approached them recently with a request to release about 600 Mcft. of water in three fortnightly instalments to relieve the drinking water scarcity in the villages alongside the Krishna river in Mysore. The Government of Maharashtra has intimated that though this year the Koyna Dam was filled upto 56% of its designed capacity and the State Government had imposed a heavy cut in power consumption in the State as the Hydropower projects were not filled up to their full capacity, they agreed to release the required quantity provided the Government of Mysore agreed to supply 50% of power equivalent that would be lost due to release of this quantity immediately and the remaining 50% after July, 1973. They have also indicated that confirmation from Government of Mysore regarding the agreement reached is still awaited.

Expansion sought by Foreign Pharmaceutical Companies

*498. SHRI NAWAL KISHORE SHARMA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether certain foreign pharmaceutical companies in India have applied for their expansion ;

(b) if so, the names of such companies and the nature of expansion the companies have sought ; and

(c) the extent to which such an expansion, if granted, will affect the Indian Companies?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BOROOAH) : (a) Yes, Sir.

(b) A statement showing the names of companies and nature of expansion applied for in respect of cases which are under consideration, is laid on the Table of the House.

(c) According to the current policy drugs and pharmaceuticals are included in the list of industries for which foreign companies i.e. companies with foreign majority equity participation, and subsidiaries and branches of foreign concerns are eligible to secure industrial licences. While considering the applications of foreign companies care is taken to safeguard the interests of the Indian companies, and the applications of foreign companies are examined with special reference to technological aspects, export possibilities and overall impact of their manufacture on the balance of payments. Furthermore, their investments are subject to "Guidelines on the dilution of foreign equity".

STATEMENT

S.No.	Name of the Foreign company i.e. company with more than 50% foreign equity	Item of manufacture
1.	M/s. Boots Pure Drug Co. (P) Ltd, Bombay	Brufen Tablets.
2.	M/s. Anglo French Drug Co. (Eastern) Ltd., Bombay	Amylobarbitone Soldium etc.
3.	M/s. Durroughs Wellcome & Co. (India) Pvt. Ltd., Bombay	Septran Tablets etc.
4.	M/s. Roche Products Ltd., Bombay	Bactrin Tablets etc.
5.	M/s. May & Baker Ltd.	Pericyazine Tablets etc. (veterinary).
6.	M/s. Merck Sharp & Dohme of India Ltd., Bombay—Two applications.	Deca Indocid Indomethacin.
7.	M/s. Sandoz (India) Ltd, Bombay	Chloroquin Phosphate etc.
8.	M/s. Smith & Nephew (India) Ltd., Bombay	Belladonna Plaster.
9.	M/s. Boehringer Knoll Ltd., Bombay	Quitaxon Tablets.
10.	M/s. Pfizer Ltd., Bombay	Doxycycline etc.
11.	M/s. Boehringer Knoll Ltd., Bombay	Akneton Tablets.
12.	M/s. Boehringer Knoll Ltd, Bombay	Euglucon.
13.	M/s. Smith & Nephew (India) Ltd, Bombay	Liquid Antiseptics.
14.	M/s. Boehringer Knoll Ltd., Bombay	Caffeine & its derivatives etc.
15.	M/s. Searle (India) Ltd, Bombay	8-Hydroxy-Quinoline.
16.	M/s. Abbott Laboratories India Pvt. Ltd, Bombay	Erythromycin IA Injection.

Supply of Power to Industries belonging to Large Industrial Houses in U.P. and Bihar States

*499. KUMARI KAMLA KUMARI: Will be the Minister of IRRIGATION AND POWER be pleased to state

(a) the total production of power in Uttar Pradesh and Bihar States at present, and

(b) how much of it is supplied to the industries belong to the large industrial Houses?

THE MINISTER OF IRRIGATION AND POWER (DR. K L. RAO) : (a) and (b). A statement is laid on the Table of the House.

STATEMENT

(a) The net energy generated by utilities during 1971-72 in Uttar Pradesh

was 5793 million kWh and in Bihar 4192 million kWh.

(b) The energy supplied to the large industrial houses (50 million kWh per annum and above) by the utilities during 1971-72 was as follows :—

State	Name of Industry	Energy supplied in million kWh
Uttar Pradesh	Handustan Aluminium Corporation Limited.	585.8
Bihar	Rohtas Industries.	120.3
Bihar	Indian Copper Corporation.	53.3
Bihar	Tata Engineering Locomotive Company.	190.9
Bihar	Tata Iron & Steel Company.	634.7